

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

101. C.P.(IB)-4685(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON **12.04.2023**

NAME OF THE PARTIES: Datamatics Global Services Ltd

Vs

Konecranes Pvt Ltd.

Appearance

For Petitioner : None appeared

For Respondent : None appeared

SECTION 9 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

None appeared for the Petitioner not only today but also on 28.03.2024 and 08.04.2024 when the matter was listed under the caption “appearance of the petitioner/dismissal of the company petition”. It seems the petitioner is no longer interested in prosecuting the matter. Hence, the present company petition is **dismissed for non-prosecution**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
--Rajeev--

Sd/-
LAKSHMI GURUNG
Member (Judicial)